

**2014**  
**High Court, Appellate Side,**  
**Calcutta**

**No. 3009-RG**

**Dated, Calcutta the 15<sup>th</sup> July, 2014**

**From: Mir Dara Sheko,  
Registrar General,  
High Court, Calcutta.**

**To : 1. All the District Judges of West Bengal,  
2. The Chief Judge, City Sessions Court, Calcutta**

**Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up 14 (fourteen) vacancies declared vide Court's Notification No. 988-R(JS) dated 10.04.14 through Normal Promotion, 2014, involving 42 eligible WBSJ officers in the rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division).**

**Sir/Madam,**

With reference to the above, I am directed to inform you that viva-voce of 42 eligible WBSJ officers in the rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division) in the process of selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) through Normal Promotion, 2014, is scheduled to be held on and from 22.07.2014 to 24.07.2014 following the schedule being published in Court's website on 15.07.2014.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the (42) eligible officers to avail themselves of "**Leave On-Duty**" on their respective dates of Viva-voce as per schedule, with permission to leave their respective stations after completion of day's work on the previous day of their scheduled viva-voce and to join immediately after completion of their test.

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in). The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

Sd/-  
**(Mir Dara Sheko)**  
**Registrar General**

**Enclo: Schedule of Viva-voce (4 sheets)**